

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 14
(IB)-639(PB)/2018

IN THE MATTER OF:

State Bank of India
v.
M/s. Metenere Ltd

.... Petitioner

.... Respondent

Order U/s. 7 of IBC, 2016 (CIRP)

Order delivered on 09.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : P. Nagesh, Sr. Counsel, Adv. Akshay Sharma,
Adv. Gaurav Sethi
For the RP : Sunil Fernandes, Sr. Counsel
For CoC : Mr. Ankur Mittal, Adv and Ms. Yashika
Sharma, Adv.

ORDER

IA-504/2024, IA-638/2024

Mr. Sunil Fernandes, Ld. Sr. Counsel appeared on behalf of RP. Mr. P. Nagesh,
Ld. Sr. Counsel appeared on behalf of the Applicant in IA-504/2024.

At request and by consent, list the matter on **01.05.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

09.04.2024
Lalit